

**CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH, KOLKATA**



CPC. 350/00086/2018
(O.A. 350/00759/2018)

**Coram : Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member**

Deepak Sharma,
Son of Shri Phanindra Sharma,
Presently residing at Quarter No. 475,
IC-Block, Salt Lake, Sector-3,
Kolkata - 700 106
Permanent resident of
Village : Baratiguri Pogamiri,
District : Biswanath Chariali,
Assam, PIN Code : 784 172.

..... Applicant/ Petitioner.

Versus

1. Mr. Sudhangshu Pandey,
The Under Secretary,
Ministry of Youth Affairs and Sports,
Government of India,
Department of Youth Affairs,
Shastri Bhawan, Dr. R. P. Road,
New Delhi - 110 001.
2. Mr. Veerendra Mishra,
The Director, Directorate National Service Scheme,
12 / 11 Jam Nagar House,
New Delhi - 110 011.
3. Ms. Sarita Patel,
Youth Officer holding the charge of
Regional Directorate of NSS - Kolkata,
Government of India,
Ministry of Youth Affairs & Sports,
Department of Youth Affairs,
3, Church Lane,
Kolkata - 700 001.

..... Respondents/ Alleged Contemnors.

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For the applicant : Mr. S.K. Bhattacharyya , Counsel

For the respondents : Mr. S. Paul, Counsel

Date of Order : 29/11/2019

ORDER

Per : Bidisha Banerjee, Judicial Member

Heard Ld. Counsel for both the parties as length.

2. In view of the order permitting the applicant to join at Guwahati, although after much delay, the CPC is dropped. Notices, if any, issued are discharged.

(Dr. Nandita Chatterjee)
Administrative Member

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(Bidisha Banerjee)
Judicial Member

